

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. IA 1734/2021-33 IA 2147/2021-  
IA 140/2022- IA 2802/2023- IN C.P. (IB)-65(MB)/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Sanjay Ruia**  
**V/s**  
**Magna Opus Hospitality Pvt Ltd & Ors.**

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Adv. Sanjay Kumar Ruia appeared for the Petitioner through VC. Adv. Rohit Chhabra appeared for the Respondent No-2 & 3 through VC. List this matter on **19.07.2024.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**